

the said river system and other purposes,

(c) whether there is any shortfall,

(d) if so, the reasons thereof, and

(e) the steps taken by the Government to release the required quantum of water?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P K THUNGON) (a) The quantum of water released into the Bhagirathi-Hooghly river system from the Farakka Barrage varies from 40 000 cuses to 12, 000 cuses during the peak and lean periods respectively

(b) The quantum of water planned to be released for improving the navigability of Bhagirathi-Hooghly river system was upto 40 000 cusec ?

(c) to (e) The shortfall in not being able to release planned quantum were due to lesser arrivals of water in the river Ganga at Farakka. In addition India has also to provide for the water requirements in Bangladesh. Discussion have been held with Bangladesh for augmenting the flows in river Ganga

Import of Foreign Films

6690 SHRIMATI MALINI BHATTACHARAYA Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether the import of foreign films is likely to go up following the liberalisation of film import policy

(b) whether Government have any mechanism for ensuring the quality of films to be imported and

(c) if so the measures being, taken for

import of Asian, African & Latin American films

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K P SINGH DEO)

(a) It cannot be definitely said that the liberalisation of import policy will always lead to increase in imports. The exact position will be known only after the policy is in operation for some more time

(b) Yes, Sir. Only a film which has won an award in any of the International Film Festivals notified by Government or has participated in any of the official sections of the notified International Film Festivals or has received good reviews in prestigious film journals notified by Government can be imported. Further these films are also required to be certified by the Central Board of Film Certification in accordance with the guidelines prescribed under the Cinematograph Act 1952

(c) The import policy is applicable to all foreign films at par and no special measures can be taken for import of films from any particular country

NTPC Dues Against SEBs

6691 KUMARI PUSHPA DEVI SINGH Will the Minister of POWER be pleased to state

(a) the amount of the National Thermal Power Corporation dues on each State electricity Board as on March 31 1993

(b) whether the NTPC has offered some incentives to the States in order to facilitate prompt payment of the amount due and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P V RANGAYA NAIDU) (a) the details of the outstanding of the National Thermal Power Corporation (NTPC) against each of the State Electricity Board

Departments as on 31st March, 1993 are furnished in the statement attached

(LC) upon presentation of bills by NTPC to any bank. Where payments are made subsequently through LC or otherwise within a period of one month from the date of issue of bills by NTPC a rebate of 1% is allowed.

(b) and (c) The NTPC allows a rebate of 2.5% on the amount paid through Letter of Credit

STATEMENT

NTPC dues against SEBs as on 31st March 1983

SEBs/Organisations	Outstanding as on date	Surcharge billed	Total outstanding
Uttar Pradesh	312 79	195 98	508 77
Rajasthan	83 64	102 40	186 04
Delhi	96 86	53 08	149 94
Punjab	37 75	1 12	38 87
Haryana	141 13	76 62	217 75
Himachal Pradesh	11 46	6 87	18 33
Jammu & Kashmir	48 38	9 10	57 48
Chandigarh	1 31	24	1 55
Madhya Pradesh	75 14	140 48	215 62
Maharashtra	103 37	47 21	150 58
Gujarat	46 70	44 22	90 92
Goa	49	04	53
Dadra & Nagar Haveli	99	12	1 11

SEBs/Organisations	Outstanding as on date	Surcharge billed	Total outstanding
Daman & Diu	1.91	-	1.91
Andhra Pradesh	39.55	19.88	59.23
Karnataka	19.00	19.58	38.58
Tamil Nadu	54.04	33.22	87.26
Kerala	17.79	13.39	31.18
Pondicherry	-3.62	02	-3.60
West Bengal	37.60	42.07	79.67
Bihar	242.76	137.88	380.44
Orissa	21.08	17.43	38.51
Sikkim	88	.01	.34
Total	1390.45	960.56	2351.01